3239

# RAJYA SABHA

Monday. the 27th August 1962/the 5th Bhadra 1884 (Saka)

The House met at eleven of the Clock, Mr. Chairman in the Chair

### ORAL ANSWERS TO QUESTIONS

\*610 [The questioner (Shri V M Chordia) was absent For answer, vide cols 3299-3300 infra]

## जाली डिग्नियों का दिया जाना

\*६११ श्री भगवत नारायण भागंव :
क्या शिक्षा मत्री यह बताने की कृषा करेंगे
कि सरकार को या विश्वविद्यालय अनुदान
आयोग को किसी ऐसे मामले का पता
चला है जिसमे किसी विश्वविद्यालय ने
जाली डिग्निया दी हैं और यदि हा, तो
क्या इस सम्बन्ध में कोई जाच हो रही है ?

#### †[DISTRIBUTION OF FORGED DEGREES

\*611 Shri B N BHARGAVA Will the Minister of Education be pleased to state whether any case regarding the distribution of forged degrees by a University has come to the notice of Government or the University Grants Commission, and if so, whether any enquiry is being conducted in this regard?]

THE MINISTER OF EDUCATION (DR K L SHRIMALI) No Sir Cases have, however, been brought to the notice of the Government and the University Grants Commission of distribution of forged degrees by unauthorised agencies.

‡[शिक्षा मंत्री (डा॰ फांलू लाल श्रीमाली) जी, नहीं। परन्तु श्रनिधकृत एजेन्मियो द्वारा जाली डिग्रिया वितरित करने के मामलों की श्रीर, सरकार तथा

642 RS —1

विश्वविद्यालय अनुदान आयोग का ध्यान दिलाया गया है ।]

श्री भगवत नारायण भागवः क्या मश्री महोदय इस विषय में उत्तर प्रदेश सरकार से श्रीर जानकारी प्राप्त करने की कोशिश करेगे ?

DR K L SHRIMALI We have written to the State Governments, including the Uttar Pradesh Government, requesting them to take special precautions to ensure that such bogus certificates are not produced in any way Whenever such a certificate comes to the notice of the State Government, they are being asked to bring it to our notice also We shall then take appropriate action

श्री देवकीनन्दन नारायण : क्या मत्री महोदय यह बताने की कृपा करेगे कि हिन्दु-स्तान में कौन कौनसी यूनिवर्सिटीज मे इस तरह के केमेज हुए हैं।

डा० कालू लाल श्रीमाली: युनिवर्सिटीज में तो ऐसे केसेज नहीं होते हैं। जो यूनि-वर्सिटीज नहीं है, श्रनिधक्कत एजेन्सीज हैं, वे इस तरह का काम करती है। बाकी जो यूनिवर्सिटीज है उनको तो मान्यता दी गई है कि वे डिग्रीज दे सकती है।

Shri A D MANI Sir, is Government contemplating any legislation to prohibit the issuing of such degrees?

DR K L SHRIMALI. Government has under consideration this matter also but our feeling is that the matter is not serious enough and is not so widespread as to call for any legislative enactment. The matter will be examined at the appropriate time

SHRI LOKANATH MISRA What are the steps proposed to be taken?

MR CHAIRMAN The matter is under consideration

<sup>†[]</sup> English translation.

<sup>‡[]</sup> Hindi translation.

SHRI LOKANATH MISRA: He said that some people were found guilty. I want to know as to what steps will be taken against them.

Oral Answers

DR. K. L. SHRIMALI: We have taken certain steps. As I said, we have written to the State Governments and the Home Ministry has also enjoined upon all appointing authorities to scrutinise very carefully the age and educational qualifications at the time of making appointments. The Home Ministry has also asked the various authorities to have a special kind of paper with special marks in preparing their certificates. We hope that some of the steps which have already been taken will be adequate to stop these bogus degrees. Government will take further action if they still find that there are agencies which continue this practice.

SHRI S. C. DEB: May I know the name of the States in which these false certificates are issued in large numbers?

DR. K. L. SHRIMALI: Various places. The Punjab University drew our attention to this matter. Some Boards, which call themselves as Central Board of Education, issue such certificates and they have their headquarters not in one place but in several places.

SHRI FARIDUL HAQ ANSARI: May I know the number of such false degrees that have been issued?

Dr. K. L. SHRIMALI: No statistics have been collected nor is it necessary to collect statistics. It is no use wasting time.

SHRI M. R. SHERVANI: May know whether a gang of people was arrested recently in Agra in this connection?

Dr. K. L. SHRIMALI: I have no information but some time back some people were arrested in Delhi.

SHRI A. M. TARIQ: Yesterday, I read in the newspapers, one of our Ministers, I mean to say, the Minister of Community Development, saying that he has not even passed the Matriculation examination but that he holds some degree from some American University. Could you tell me what is the degree that he holds?

(No reply)

## कोक कोयले के लिये मुल्य संरचना

\*६१२. श्री भगवत नारायण भागव : क्या खान तथा इँधन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या फरवरी, १६६२ में कोक कोयले के लिये एक नया ग्रेड ग्रौर एक नई मृत्य संरचना लागु की गई है; स्रौर
- (ख) यदि हां, तो उनका ब्यौरा क्या है ग्रौर उन्हें लाग करने के क्या कारण हैं ?

†[PRICE STRUCTURE FOR COKING COAL

- \*612. SHRI B. N. BHARGAVA: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether a new grade and a new price structure for coking coal has been introduced since February, 1962;
- (b) if so, what are their details and what are the reasons for introducing

खान तथा ईंधन मंत्री (श्री कें डी) मालवीय ): (क) जी, हां।

(ख) ग्रावश्यक सूचना बताने व ला एक विवरण-पत्र सभा-पटल पर रख दिया है। इस नई संरचना का मुख्य उद्देश्य यह है कि उत्पादन के लिये (Incentive) भ्रौर न्यून राख-भ्रंश युक्त श्रेष्ठतर कोयले की सप्लाई की जाए।

<sup>†[ ]</sup> English translation.